

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/86/2016

**NAME OF THE PETITIONER(S)** : A. Parthasarathy

**NAME OF THE RESPONDENT(S)** : MPL Forging Private Limited & 6 others

**UNDER SECTION** : 397/398, 402, 403 and 406 read with Schedule 11 of the Act.

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

J. BALAKUMAR

Auth Rep of  
R 1 R 3 & 7



K. KESAVAMOORTHY

R. 4



M. Vidya

Counsel for Petitioner



**ORDER**

Ms M Vidya, counsel for petitioner present. Shri J Balakumar, PCS representing R1, R2, R3 & R7 present. Shri K Kesavamoorthy, R4 in person present. Counsel for R5 & R6 called but absent. Counsel for petitioner prayed time for submitting oral arguments. Time extended at request. Put up on 07.03.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)